

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 473
ANSWERED ON 25TH JULY, 2024**

CENTRAL ROAD INFRASTRUCTURE FUND

473. DR. AMOL RAMSING KOLHE:

SHRI NILESH DNYANDEV LANKE:

SHRI AASHTIKAR PATIL NAGESH BAPURAO:

PROF. VARSHA EKNATH GAIKWAD:

SHRI SANJAY DINA PATIL:

SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:

SMT. SUPRIYA SULE:

SHRI BHASKAR MURLIDHAR BHAGARE:

SHRI BAJRANG MANOHAR SONWANE:

SHRI MANISH JAISWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the amount collected and spent under the Central Road Infrastructure Fund (CRIF) during each of the last five years and the current year, State/UT-wise especially Maharashtra;

(b) the details of ongoing road projects under CRIF in Maharashtra;

(c) whether new roads have been identified for development under CRIF scheme in the State of Maharashtra and Jharkhand, if so, the details and the present status thereof;

(d) whether funds have been allocated for the development of new roads under the CRIF scheme in Jharkhand and Maharashtra;

(e) whether details are available on the roads selected and construction work started during the last five years in Maharashtra and Jharkhand and if so, the time by which these works are likely to be completed;

(f) whether the Government is aware of the reports that CRIF has neither been utilized properly nor the works undertaken thereunder have been satisfactory; and

(g) if so, the steps taken by the Government to utilize the funds from CRIF as per prescribed norms and get the works executed effectively in a proper manner?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the amended CRIF Act, 2000.

State / UT – wise details of accrual and release of funds / expenditure incurred for development and maintenance of State roads under CRIF Scheme during each of the last five years and the current year, including for the State of Maharashtra, are at Annexure.

(b) At present, 304 State Road projects in a length of about 1,604 km amounting to Rs. 6,306 Crore are under implementation under CRIF Scheme in the State of Maharashtra.

(c) Details of the State Road projects sanctioned / finalized under CRIF Scheme in the States of Jharkhand and Maharashtra during the last five years and current year are as under:-

Sanctioned / Finalized			
State	No.	Length (in Km)	Cost (in Rs. Cr)
Jharkhand	17	216	1,128
Maharashtra	812	5,466	9,339

(d) The Ministry has allocated funds for development and maintenance of State roads under CRIF Scheme for the States of Jharkhand and Maharashtra, details of which are at Annexure referred to in reply to Part (a).

(e) Details of the State Road projects under implementation under CRIF Scheme in the States of Jharkhand and Maharashtra are as under:-

Under Implementation			
State	No.	Length (in Km)	Cost (in Rs. Cr)
Jharkhand	15	240	1,272
Maharashtra	304	1,604	6,306
* Scheduled completion for above projects in a phased manner by 2026			

(f) and (g) No such report of improper utilization of funds under CRIF Scheme has come into notice of the Ministry.

Based on the section 7A and 11 of CRIF Act, 2000, the Ministry finalized the criteria which provides for Project monitoring and quality control of works to be done at State/UT level at regular intervals.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 473 ANSWERED ON 25.07.2024 ASKED BY DR. AMOL RAMSING KOLHE, SHRI NILESH DNYANDEV LANKE, SHRI AASHTIKAR PATIL NAGESH BAPURAO, PROF. VARSHA EKNATH GAIKWAD, SHRI SANJAY DINA PATIL, SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH, SMT. SUPRIYA SULE, SHRI BHASKAR MURLIDHAR BHAGARE, SHRI BAJRANG MANOHAR SONWANE AND SHRI MANISH JAISWAL REGARDING CENTRAL ROAD INFRASTRUCTURE FUND

State / UT – wise details of accrual and release of funds / expenditure incurred for development and maintenance of State roads under CRIF Scheme during each of the last five years and the current year, including for the State of Maharashtra: -

Sr. No.	State/UT	Amount in Rs. Crore											
		2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (till 30.06.2024)	
		Accrual	Release	Accrual	Release	Accrual	Release	Accrual#	Release#	Accrual#	Release#	Accrual#	Release#
1	Andhra Pradesh	349.64	350.08	325.54	322.00	334.96	300.80	380.19	356.55	420.10	485.48	420.00	
2	Arunachal Pradesh	133.20	126.61	125.48	42.03	128.39	128.33	147.65	183.63	167.75	238.00	168.04	
3	Assam	149.03	149.03	140.74	220.81	143.80	77.51	169.64	122.82	194.65	223.24	193.55	58.46
4	Bihar	210.35	223.16	195.30	425.93	201.16	447.06	226.47	226.47	258.43	258.43	255.17	
5	Chhattisgarh	254.60	371.61	237.50	234.92	245.74	230.29	281.12	86.92	320.19	353.60	322.62	
6	Goa	15.67	7.29	14.43	0.00	13.41	0.00	16.26	0.00	18.47	48.16	17.79	
7	Gujarat	451.33	718.87	424.68	430.74	434.06	725.29	509.31	249.12	586.35	73.79	585.01	
8	Haryana	185.10	200.77	167.73	78.54	177.05	163.71	197.73	0.00	205.63	108.60	203.31	
9	Himachal Pradesh	103.27	87.12	97.27	95.95	99.74	188.01	117.73	169.05	136.32	136.32	130.95	
10	Jharkhand	171.07	137.67	160.88	78.77	164.33	40.79	184.96	81.56	207.57	192.64	208.51	
11	Karnataka	476.84	382.57	439.77	434.99	443.11	442.90	513.13	465.27	608.06	660.91	608.81	
12	Kerala	140.54	0.00	132.26	273.99	126.77	126.71	147.19	133.46	171.14	186.37	166.06	
13	Madhya Pradesh	579.67	693.25	541.01	535.13	556.21	622.93	632.99	573.96	719.10	778.13	721.61	304.87
14	Maharashtra	728.84	629.83	683.27	675.84	683.80	390.27	783.19	1,084.15	886.63	886.63	891.52	
15	Manipur	38.00	12.64	35.85	13.22	36.60	13.43	42.10	13.81	48.37	146.98	46.87	

Amount in Rs. Crore													
Sr. No.	State/UT	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (till 30.06.2024)	
		Accrual	Release	Accrual	Release	Accrual	Release	Accrual#	Release#	Accrual#	Release#	Accrual#	Release#
16	Meghalaya	43.34	29.10	40.81	76.93	40.63	90.55	47.51	43.08	54.83	78.42	55.37	
17	Mizoram	34.55	34.55	32.56	32.28	33.14	22.06	38.20	10.96	43.62	35.60	43.86	
18	Nagaland	27.87	9.29	26.44	37.41	27.02	27.00	31.31	28.39	35.54	46.09	35.79	
19	Odisha	308.94	286.96	289.54	534.19	298.67	535.07	340.95	313.52	387.41	423.41	392.13	113.35
20	Punjab	159.60	259.37	148.77	141.18	149.41	193.35	176.96	106.84	195.33	72.04	195.97	
21	Rajasthan	669.01	415.17	622.71	141.81	627.89	148.40	715.82	906.62	812.41	745.90	816.17	
22	Sikkim	12.89	4.29	12.09	3.98	12.06	25.78	14.09	17.04	16.27	28.04	16.18	
23	Tamil Nadu	379.65	262.37	352.04	503.17	350.32	350.15	402.67	377.63	457.11	486.15	457.75	
24	Telangana	276.37	234.06	256.08	253.29	262.01	261.88	304.27	275.89	335.09	366.38	335.58	141.77
25	Tripura	19.13	22.03	17.89	48.84	18.49	33.76	21.23	19.42	23.94	25.92	24.01	
26	Uttar Pradesh	624.31	541.09	582.69	576.36	616.59	616.29	702.42	658.75	777.40	821.07	777.88	328.63
27	Uttarakhand	103.98	42.58	97.23	61.34	98.85	98.80	114.01	378.17	129.83	140.46	129.95	
28	West Bengal	224.70	451.67	209.20	136.11	213.97	287.06	240.31	217.90	275.67	298.08	272.75	
29	Andaman & Nicobar Islands	20.22	6.74	15.12	15.12	15.17	10.08	17.49	15.81	19.75	16.68	19.75	
30	Chandigarh	5.65	0.00	6.16	0.00	4.76	0	6.55	0.00	7.39		7.40	
31	Dadra & Nagar Haveli	4.57	4.57	5.61	5.61	4.80	2.38	5.74	0.31	6.50	0.00	6.49	
32	Daman & Diu	2.80	0.00										
33	Delhi	59.99	0.00	34.15	0.00	27.20	0	32.06	0.00	36.31		36.31	
34	Jammu & Kashmir	137.85	152.96	94.51	79.40	96.91	321.18	113.61	343.61	128.67	206.67	128.67	
35	Ladakh	103.82	17.36	246.22	96.95	250.83	0.00	289.06	83.44	326.41	68.10	326.41	
36	Puducherry	12.01	4.00	8.47	8.47	7.39	5.18	10.39	7.83	11.76	9.94	11.76	

Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme
